

**Panel of Legal Practitioners under Regulation 21 of H.P.
State Legal Services Authority, Regulations, 1996**

&

**National Legal Services Authority (Free and Competent
Legal Services) Regulations, 2010**

1. **District Bar Association, Sirmour at Nahan**
Date of Approval:- 20.7.2017
Date of expiry of Panel:- 19.7.2019

<u>Sr.No.</u>	<u>Name of Advocate(s)</u>
1	Sh. Rajinder Singh, Advocate
2	Sh. Kamaljeet Sharma, Advocate
3	Sh. Durga Ram Sharma, Advocate
4	Sh. Ashok Kumar, Advocate
5	Sh. Ishwar Singh Bisht, Advocate
6	Sh. Subash Sharma, Advocate
7	Sh. Neeraj Kumar, Advocate
8	Smt. Rashmi, Advocate
9	Sh. Navneet Aggarwal, Advocate
10	Sh. Vivek Sharma, Advocate
11	Sh. Aman Gupta, Advocate
12	Sh. Javed Iqwal, Advocate
13	Sh. Sandeep Singh, Advocate
14	Sh. Amit Pundir, Advocate
15	Sh. Aman Pundir, Advocate,
16	Sh. Dilwar Ahmed, Advocate
17	Sh. Wasim Khan, Advocate
18	Sh. Raghav Thakur, Advocate,
19	Sh. Rajinder Singh, Advocate
20	Sh. Sandeep Sidhu, Advocate
21	Sh. Rajan Bansal, Advocate
22	Miss Rukhsaar, Advocate,
23	Sh. Sunil Chauhan, Advocate,
24	Sh. Shakil Ahmed Sheikh, Adv.
25	Sh. Nitin Gupta, Adv.
26	Smt. Shahin Farhat, Advocate
27	Sh. Shakil Ahmed, Advocate
28	Sh. Veerdaman Singh, Advocate,
29	Sh. Vipin Thakur, Advocate,
30	Sh. Amit Aggarwal, Advocate

2.

Sub Divisional Bar Association, Paonta Sahib.

Date of Approval:- 26.7.2017

Date of expiry of Panel:- 25.7.2019

<u>Sr. No.</u>	<u>Name of Advocate(s)</u>
1	Sh. Raghubir Singh Kapoor
2	Sh. Anil Kumar
3	Sh. Mohd. Mansoor
4	Sh. Anirudh Bangual
5	Sh. Dinesh Kumar
6	Sh. Sukhvir Singh
7	Sh. Vijay Kumar
8	Sh. Gyan Chand Chauhan
9	Sh. Karn Thakur
10	Sh. Ajay Kumar
11	Sh. Jasvir Singh
12	Miss Manisha Yadav
13	Sh. Jetin Sharma
14	Sh. Gurdeep Chand
15	Shri Himanshu Parwal

No.DSJ/DLSA/NHN/2017-5750
Office of the District Legal Services Authority,
Sirmaur District at Nahan,H.P.
(District and Sessions Judge, Nahan.)

Dated Nahan the 01st day of December, 2017.

To

The Chairman,
Sub Divisional Legal Services Committee,
Rajgarh, District Sirmaur, H.P.

Subject:- Panel of Legal Practitioners.

Madam,

Jai Hind.

I have been directed to submit herewith a copy of letter No. 31-LSA/Panel/2003/5540-5542 dt. 29-11-2017 received from the H.P. State Legal Services Authority, Shimla on the subject cited above, for your kind information and further action please.

Yours faithfully,



Superintendent,

District Legal Services Authority,
Sirmaur District at Nahan, H.P.

Encl.:- As above.



H.P. STATE LEGAL SERVICES AUTHORITY



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Kasumpti, Shimla - 171 009
Email: mslegal-hp@nic.in
Website: www.hpslsa.nic.in

31-LSA/Panel/2003/ ~~SS-10~~-SS42

29.11.2017

To

The Chairman (District Judge),
District Legal Services Authority,
Sirmaur at Nahan.

Subject:- **Panel of Legal Practitioners.**

Sir,

Jai Hind.

Please refer to your letter No.DSJ/DLSA/NHN/2017-5497, dated 17.11.2017 of Chairman, Sub Divisional Legal Services Committee, Rajgarh on the captioned subject. The following names out of the proposal sent by the Chairman, Sub Divisional Legal Services Committee, Rajgarh has been approved by the Hon'ble Executive Chairman:-

Sub Divisional Legal Services Committee, Rajgarh

Sr. No.	Name of Lawyers
1.	Sh. Abhishek Sharma
2.	Sh. Vishwjeet Singh Parmar
3.	Sh. Arun Chauhan
4.	Sh. Manoj Thakur

Bar Association, Rajgarh, for Camp Court at Saraban

Sr. No.	Name of Lawyers
1.	Sh. Vijay
2.	Sh. Surender Sharma
3.	Sh. Bhupender Singh Panwar
4.	Sh. Shekhar Chand Prasher



The Legal Services Panel Lawyers of Rajgarh ^{of any,} who were trained earlier on 20th & 21st March, 2016 at Solan and Paonta Sahib on 4th & 5th November, 2017 by providing two days training shall also be part of Panel and you are also requested avail their services as and when required. The term of the panel now approved shall remain in force for two years with effect from 27.11.2017.

Kindly acknowledge the receipt of this letter.

Yours faithfully,



Member Secretary
(District & Sessions Judge)

Endst.No: As above.

Dated

Shimla-9

29.11.2017

Copy forwarded to:

1. The Chairman (Senior Civil Judge), Sub Divisional Legal Services Committee, Rajgarh for information and necessary action.
2. The Secretary, District Legal Services Authority, Sirmaur at Nahan for information and necessary action.



Member Secretary